NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

(33)

C.P No. 08/(MAH)/2012

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.11.2017

NAME OF THE PARTIES:

Dilip Timblo

V/s.

Hardesh Orcs Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 111/111A of the Companies Act 1956 and 58/59 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

Abserver fairnthory
a/w Shahan Rundh

L Acondin Chiroboole
i/b HSH Advocato

Fr lengulations/or

Joseph Kodranthara - Scrounsel

Eric Correia
Askash Rebello
Advocates

Atul Desai

Kuryita Shah
i/b kanga & Company

Advocates

TCP 08/111/NCLT/MB/MAH/2012

Submissions part heard. For continuation of the Petitioner side submissions, list this matter on 11.12.2017. For the Respondents side submissions, list this matter on 22.1.2018, 23.1.2018, 30.1.2018, 13.2.2018, 16.2.2018, 19.2.2018 and 20.2.2018.

Sd/-

V. NALLASENAPATHY Member(Technical) Sd/-

B. S. V. PRAKASH KUMAR Member (Judicial)